

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 91 OF 2016

Dated : 31st October, 2019

In the matters of:

BSES Rajdhani Power Ltd. & Anr.

Versus

Delhi Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **28.01.2020.**

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(Court Master)